

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2507
TO BE ANSWERED ON 20.12.2021

REVIVAL OF MSMEs

2507. SHRI ARUN SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether an online portal "Champions" for grievance redressal, through which we can get information about Micro, Small and Medium Enterprises (MSMEs) sectors which are most stressed was launched among the plethora of steps taken for revival of MSMEs due to COVID-19; and
- (b) if so, what are the sector specific measures taken for reviving MSMEs from adverse effect of pandemic?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a): An online Portal "Champions" has been launched on 01.06.2020 by Ministry of MSME to facilitate Micro, Small & Medium Enterprises (MSMEs) through grievance redressal and handholding. Since, inception of the portal to 13.12.2021, 41,069 grievances have been received, out of which 40,833 grievances have been replied. The grievances are mainly related to starter, credit, finance, and policy matters.

(b): Government has taken a number of initiatives to support the MSME Sector in the country especially in Covid-19 pandemic. Some of them are:

- i) Rs 20,000 crore Subordinate Debt for MSMEs.
- ii) Rs 3 lakh crores Collateral free Automatic Loans for business, including MSMEs (existing overall guarantee limit under ECGLS has been enhanced from Rs. 3 lakh crore to Rs. 4.5 lakh crore).
- iii) Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- iv) New revised criteria for classification of MSMEs.
- v) New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi) No global tenders for procurement up to Rs. 200 crores, this will help MSME.
- vii) The validity of Udyog Aadhar Memorandum (UAM) has been extended upto 31.12.2021 vide notification no. S.O. 2347(E) dated 16.06.2021.
